

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.60 of 2014 &
I.A. No. 115 of 2014**

Dated : 27th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri
Mr. Anand Kr. Shrivastava**

ORDER

Admit. Issue notice to the Respondents returnable on 25.04.2014.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **25.04.2014.**

I.A. No. 115 of 2014
(Appl. for stay)

No order need be passed in this Application.

Accordingly, the Application is disposed of.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt

